

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 49/GT/2025

Subject : Petition for truing-up of the tariff for the period 2019-24 and determination of the tariff for the period 2024-29, for Teesta Low Dam-IV Power Station (160 MW).

Petitioner : NHPC

Respondent(s) : WBSEDCL

Date of hearing : **11.12.2025**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Poorva Saigal, Advocate, NHPC
Ms. Reeha Singh, Advocate, NHPC

Record of Proceedings

The matter was called out through virtual hearing.

2. During the hearing, the learned counsel for the Petitioner sought liberty to file the additional information, as sought vide ROP dated 28.8.2025. He also submitted that the Respondent has not yet filed its reply in the matter.
3. None appeared on behalf of the Respondent, despite notice.
4. The Commission, after hearing the learned counsel, permitted the Petitioner to file the said additional information, on or before **27.1.2026**, after serving a copy to the Respondents. The Respondents are permitted to file their replies, on or before **20.2.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **6.3.2026**.
5. The matter shall be listed for hearing on **10.3.2026**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

